12.22 hrs.

## PAPERS LAID ON THE TABLE

BORDER SECURITY FORCE (AMEND-MENT RULES AND NOTIFI-CATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : 1 beg to lay on the Table :---

- (i) A copy of the Border Security Force (Amendment) Rules, 1970, published in Notification No. S. O. 1362 in Gazette of India dated the 8th April, 1970 along with its Hindi version published in Gazette of India dated the 3rd October, 1970, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [*Placed in Library. See.* N. LT-351/71].
  - (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.
    [Placed in Library. See. No. LT-352/71]
- (2) A copy each of the following No.ifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951 :---
  - (i) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1971, published in Notification No. G. S R. 747 in Gazette of India dated the 22nd May, 1971.
  - (ii) The Third Amendment of 1971 to the Indian Police Service (Pay) Rules, 1954 published in Notification No. G. S. R. 748 in Gazette of India dated the 22nd May, 1971. Placed in Library. Sec. No. LT-353/71].

RUBBER (AMENDMENT) RULES, COFFEE (AMENDMENT), RULES NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, CERTIFIED ACCOUNTS OF CARDAMOM BOARD, ERNA-KULAM AND ANNUAL REPORT OF COFFEE BOARD, 1969-70

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): 1 beg to lay on the Table :--

- A copy of the Rubber (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 430 in Gazette of India dated the 27th March, 1971, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See. No. LT-354/71].
- (2) A copy of the Coffee (Amendment) Rules, 1971, (Hindi and English versions) published in Notification No. GSR 623 in Gazette of India dated the 1st May, 1971, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See, No. LT-355/71]
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :---
  - (i) The Textiles (Production by Knitting, Embroidery, Lace Making and Printing Machines) Control Amendment Order, 1971, published in Notification No. S. O. 784 in Gazette of India dated the 20th February, 1971.
  - (ii) The Textile Machinery (Production and Distribution) Control Amendment Order. 1971, published in Notification No. S. O. 785 in Gazette of India dated the 20th February, 1971. [Placed in Library. See. No. LT-356/71]